

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 417 of 1998

Allahabad this the 14th day of July, 1999

Hon'ble Mr. S.K. Agrawal, Member (J)

Abhishek Ojha aged about 21 years, son of Sri Baj Nath Ojha, resident of Village and Post Pure Ojha, District Pratapgarh.

Applicant

By Advocate Shri R.P. Singh

Versus

1. Union of India through the Secretary, Ministry of Posts & Telegraphs, New Delhi.
2. Senior Superintendent, R.M.S. (A) Division, Allahabad.
3. Inspector R.M.S. 'A' first Sub Division, Allahabad.

Respondents

By Advocate Shri N.B. Singh

ORDER (Oral)

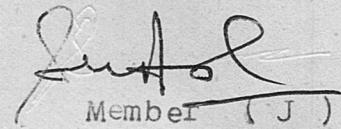
By Hon'ble Mr. S.K. Agrawal, Member (J)

Shri R.P. Singh for the applicant.

Shri P. Mathur proxy counsel to Shri N.B. Singh for the respondents. Learned counsel for the applicant has filed civil misc. application no. 1237/99 to dismiss the instant O.A. as having become infructuous.

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As per prayer of the learned lawyer for  
the applicant, this O.A. is dismissed as having become  
infructuous.

  
Member (J)

/M.M./